

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 25.04.2018

ORDER NO. 76 of 2018

Hon'ble President is pleased to modify the roster order no. 74 of 2018 for the sitting commencing from 1.5.2018 to 4.5.2018 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.K. Mohanty Member (Judicial) and Hon'ble Shri C.L.Mahar, Member (Technical)	From 1.5.18 to 4.5.2018	Excise Customs & Service Tax Division Bench Matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

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Dy. Registrar